

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 105  
CP(IB)/830(AHM)2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Safex Fire Services Ltd  
V/s  
Himgiri Solutions Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :None  
For the Respondent :Ms. Kinjal Trivedi, Advocate

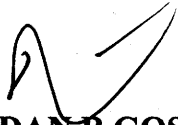
**ORDER**

The pleadings are complete in the matter.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if not filed.

The matter stands adjourned for hearing on 13.09.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)